

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 355 OF 2019**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

**Powergrid Corporation of India Ltd.**

**Versus**

**Central Electricity Regulatory Commission &  
Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **05.11.2019**.

**(Court Master)**

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